



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP No. 481/2019
in
OA No. 1885/2017**

New Delhi, this the 17th day of February, 2020

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Rajeev Kumar (Aged about 36 years),
S/o Sh. Jagat Narayan Prasad,
R/o D-802, Nakshtra View
Palanpur, Canal Road, Surat,
Gujarat-395009.
2. Kishore Kumar Upadhyay (Aged about 35 years),
S/o Sh. Raghvendra Prasad Upadhyay
R/oB-1002, Swapna Sangini, VIP Road,
Vesu, Surat, Gujarat-395007.
3. Vishnu Kumar Sharma(Aged about 32 years),
S/o Sh. Radheshyam Sharma,
R/o D-604, Nakshtra Solitaire,
Canal Road, Palanpur, Surat,
Gujarat-395009.
4. Navneet Kishore (aged about 36 years),
S/o Sh. Budlu Ram,
R/o Type-III/27, Central Revenue Colony,
Athwaline, Surat, Gujarat-395001.
5. Bharat Kumar Sharma (Aged about 32 years),
S/o Sh. Gokul Ram Sharma,
R/o House No. 46, Shiv Drishti Raw House,
Subhash Garden, Surat,
Gujarat-395005.
Behind CNG Camp, Dandi Road. ... Applicants

(through Sh. M.K. Bharadwaj)

Versus



Sh. Ajay Bhushan Pandye
 Revenue Secretary,
 Ministry of Finance,
 North Block, New Delhi.

2. Sh. Pranab Kumar Das
 Chairperson,
 Central Board of Excise & Customs,
 North Block, New Delhi.

3. Sh. Ashok Kumar Mehta
 Chief Commissioner,
 Central Excise, Vadodara Zone,
 2nd Floor, Central excise Building,
 Race Course Circle, Vadodar-390007
 Gujarat.

... Respondents

(through Sh. Rajeev Kumar)

ORDER (ORAL)

BY HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J):

The applicants preferred this CP alleging non-compliance of the directions in OA.

2. Sh. M. K. Bhardwaj, learned counsel for the applicant submits that as the order of the Tribunal has been substantially complied with by the respondents, the CP may be closed.

3. Accordingly, the CP stands closed. Notices are discharged.



(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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